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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 65/230/HDB/2018 Connected with CA(CAA) No.122/230/HDB/2017
NAME OF THE COMPANY	Sindhura Agri Infra Projects Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vvrre@vangeassociates.com 9542239039	V.V. →

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counsel O.L.	9440569156	MAK

**ORDER**

Learned counsel Mr.V.Venkata Rami Reddy present for  
Petitioner. Learned counsel Mr.M.Anil Kumar present for OL.  
learned counsel Mr.T.Sujan Kumar Reddy present for RD.

At request of RD counsel, list the matter on 25.09.2018.

  
MEMBER JUDICIAL